GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1398 TO BE ANSWERED ON 04.12.2024

COMMISSION/EXPERT COMMITTEE FOR INQUIRING RAIL ACCIDENTS †1398. SHRI MURARI LAL MEENA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any independent commission or expert committee to enquire into the matters of increasing rail accidents has been constituted by the Government;
- (b) if so, the report thereof and the corrective steps taken in this regard;
- (c) whether the Government has implemented any special safety measures to check increasing crimes like theft, fraud and violence in train and whether special technical equipment or monitoring systems are used for it, if so, the details thereof; and
- (d) whether the Government has formulated any special scheme to resolve technical issues and improve maintenance so as to ensure regular monitoring and advanced maintenance of tracks and coupling, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

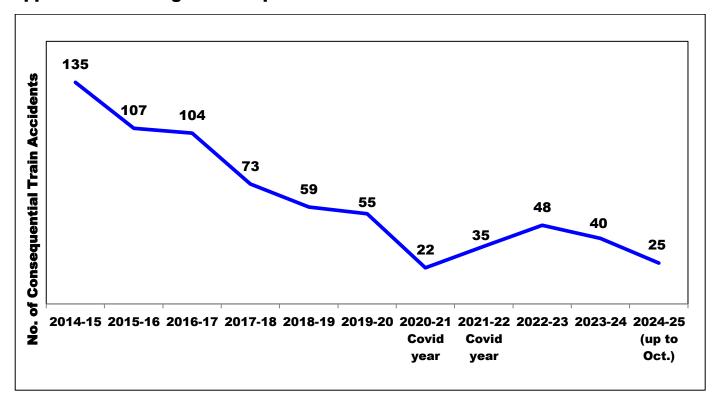
(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1398 BY SHRI MURARI LAL MEENA TO BE ANSWERED IN LOK SABHA ON 04.12.2024 REGARDING COMMISSION/EXPERT COMMITTEE FOR INQUIRING RAIL ACCIDENTS

(a) to (d): As a consequence of various safety measures taken over the years, there has been a steep decline in the number of accidents. Consequential Train Accidents have reduced from 135 in 2014-15 to 40 in 2023-24 as shown in the graph below. The causes of these accidents broadly include track defects, loco/coach defects, equipment failures, human errors etc.

It may be noted that the consequential train accidents during the period 2004-14 was 1711 (average 171 per annum), which has declined to 678 during the period 2014-24 (average 68 per annum), i.e. reduction of 60%.

Another important index showing improved safety in train operations is Accidents Per Million Train Kilometer (APMTKM) which has reduced from 0.11 in 2014-15 to 0.03 in 2023-24, indicating an improvement of approx. 73% during the said period.



Safety is accorded the highest priority on Indian Railways. The various safety measures taken to enhance safety in train operations are as under:

1. On Indian Railways, the expenditure on Safety related activities has increased over the years as under:-

Expenditure on Safety related activities (Rs. in Cr.)				
	2022-23 (Act.)	2023-24(Act.)	BE 2024-25	
Maintenance of Permanent Way & Works	18,115	20,322	21,386	
Maintenance of Motive Power and Rolling Stock	27,086	30,864	31,494	
Maintenance of Machines	9,828	10,772	11,864	
Road Safety LCs and ROBs/ RUBs	5,347	6,662	9,980	
Track Renewals	16,326	17,850	17,652	
Bridge Works	1,050	1,907	2,137	
Signal & Telecom Works	2,456	3,751	4,647	
Workshops Incl. PUs and Misc. expenditure on Safety	7,119	9,523	9,615	
Total	87,327	1,01,651	1,08,776	

- 2. Electrical/Electronic Interlocking Systems with centralized operation of points and signals have been provided at 6,608 stations up to 31.10.2024 to eliminate accident due to human failure.
- Interlocking of Level Crossing (LC) Gates has been provided at 11,053 level Crossing Gates up to 31.10.2024 for enhancing safety at LC gates.

- 4. Complete Track Circuiting of stations to enhance safety by verification of track occupancy by electrical means has been provided at 6,619 stations up to 31.10.2024.
- 5. Kavach is a highly technology intensive system, which requires safety certification of highest order. Kavach was adopted as a National ATP system in July 2020. Kavach is provided progressively in phased manner. Kavach has already been deployed on 1548 RKm on South Central Railway and North Central Railway. Presently, the work is in progress on Delhi-Mumbai and Delhi-Howrah corridors (approximately 3000 Route Km). Track side works on these routes have been completed on about 1081 RKm (705 RKm on Delhi-Mumbai section and 376 RKm on Delhi-Howrah section). Regular trials are being done on these sections.
- 6. Detailed instructions on issues related with safety of Signalling e.g. mandatory correspondence check, alteration work protocol, preparation of completion drawing, etc. have been issued.
- 7. System of disconnection and reconnection for S&T equipment as per protocol has been re-emphasized.
- 8. All locomotives are equipped with Vigilance Control Devices (VCD) to improve alertness of Loco Pilots.
- 9. Retro-reflective sigma boards are provided on the mast which is located two OHE masts prior to the signals in electrified territories to alert the crew about the signal ahead when visibility is low due to foggy weather.
- 10. A GPS based Fog Safety Device (FSD) is provided to loco pilots in fog affected areas which enables loco pilots to know the distance of the approaching landmarks like signals, level crossing gates etc.
- 11. Modern track structure consisting of 60kg, 90 Ultimate Tensile Strength (UTS) rails, Prestressed Concrete Sleeper (PSC)

- Normal/Wide base sleepers with elastic fastening, fanshaped layout turnout on PSC sleepers, Steel Channel/H-beam Sleepers on girder bridges is used while carrying out primary track renewals.
- 12. Mechanisation of track laying activity through use of track machines like PQRS, TRT, T-28 etc to reduce human errors.
- 13. Maximizing supply of 130m/260m long rail panels for increasing progress of rail renewal and avoiding welding of joints, thereby improving safety.
- 14. Ultrasonic Flaw Detection (USFD) testing of rails to detect flaws and timely removal of defective rails.
- 15. Laying of longer rails, minimizing the use of Alumino Thermic Welding and adoption of better welding technology for rails i.e. Flash Butt Welding.
- 16. Monitoring of track geometry by OMS (Oscillation Monitoring System) and TRC (Track Recording Cars).
- 17. Patrolling of railway tracks to look out for weld/rail fractures.
- 18. The use of Thick Web Switches and Weldable CMS Crossing in turnout renewal works.
- 19. Inspections at regular intervals are carried out to monitor and educate staff for observance of safe practices.
- 20. Web based online monitoring system of track assets viz. Track database and decision support system has been adopted to decide rationalized maintenance requirement and optimize inputs.
- 21. Detailed instructions on issues related with safety of Track e.g. integrated block, corridor block, worksite safety, monsoon precautions etc. have been issued.
- 22. Preventive maintenance of railway assets (Coaches & Wagons) is undertaken to ensure safe train operations.

- 23. Replacement of conventional ICF design coaches with LHB design coaches is being done.
- 24. All unmanned level crossings (UMLCs) on Broad Gauge (BG) route have been eliminated by January 2019.
- 25. Safety of Railway Bridges is ensured through regular inspection of Bridges. The requirement of repair/rehabilitation of Bridges is taken up based upon the conditions assessed during these inspections.
- 26. Indian Railways has displayed Statutory "Fire Notices" for widespread passenger information in all coaches. Fire posters are provided in every coach so as to educate and alert passengers regarding various Do's and Don'ts to prevent fire. These include messages regarding not carrying any inflammable material, explosives, prohibition of smoking inside the coaches, penalties etc.
- 27. Production Units are providing Fire detection and suppression system in newly manufactured Power Cars and Pantry Cars, Fire and Smoke detection system in newly manufactured coaches.

 Progressive fitment of the same in existing coaches is also underway by Zonal Railways in a phased manner.
- 28. Regular counselling and training of staff is undertaken.

29. Concept of Rolling Block introduced in Indian Railways (Open Lines)
General Rules vide Gazette notification dated 30.11.2023, wherein
work of integrated maintenance/ repair/ replacement of assets is
planned up to 52 weeks in advance on rolling basis and executed as
per plan.

The details of the Safety related works undertaken by Railways are tabulated below:-

SN	Item	2004-05 to 2013-14	2014-15 to 2023-24	2014-24 Vs. 2004-14
	Track Maintenance			
1.	Expenditure on Track Renewal (Rs. in Cr.)	47,038	1,09,577	2.33 times
2.	Rail Renewal Primary (Track Km)	32,260	43,335	1.34 times
3.	Use of high-quality rails (60 Kg) (Km)	57,450	1,23,717	2.15 times
4.	Longer Rail Panels (260m) (Km)	9,917	68,233	6.88 times
5.	USFD (Ultra Sonic Flaw detection) Testing of Rails (Track km)	20,19,630	26,52,291	1.31 times
6.	USFD (Ultra Sonic Flaw detection) Testing of Welds (Nos.)	79,43,940	1,73,06,046	2.17 times

SN	Item	2004-05 to 2013-14	2014-15 to 2023-24	2014-24 Vs. 2004-14
7.	New Track KM added (Track km)	14,985	31,180	2.08 times
8.	Weld failures (Nos.)	In 2013-14: 3699	In 2023-24: 481	87% reduction
9.	Rail fractures (Nos.)	In 2013-14: 2548	In 2023-24: 383	85% reduction
10	Thick Web Switches (Nos.)	Nil	21,127	
11	Track Machines (Nos.)	As on	As on	122%
		31.03.14 = 748	31.03.24 = 1,661	increase
	Level Crossing Gate Elimination	n	•	
1.	Elimination of Unmanned	As on	As on	100%
	Level Crossing Gates (Nos.)	31.03.14:	31.03.24:	reduction
		8948	Nil (All eliminated	
			by 31.01.19)	
2.	Elimination of Manned Level Crossing Gates (Nos.)	1,137	7,075	6.21 Times
3.	Road over Bridges (RoBs)/ Road under Bridges (RUBs) (Nos.)	4,148	11,945	2.88 Times
4.	Expenditure on LC Elimination (LC+ROB+RUB)	8,825	41,957	4.75 Times
	Bridge Rehabilitation			
1.	Expenditure on Bridge Rehabilitation (Rs. in Cr.)	3,924	8,255	2.10 Times
	Signalling Works			
1.	Electronic Interlocking (Stations)	837	2,964	3.52 times
2.	Automatic Block Signaling (Km)	1,486	2,497	1.67 times
3.	Fog Pass Safety Devices (Nos.)	As on 31.03.14: 90	As on 31.03.24: 19,742	219 times

SN	Item	2004-05 to 2013-14	2014-15 to 2023-24	2014-24 Vs. 2004-14
	Rolling Stock			
1.	Manufacture of LHB Coaches (Nos.)	2,337	36,933	15.80 times
2.	Provision of Fire and Smoke Detection System in AC coaches (Nos. of Coaches)	0	19,271	
3.	Provision of Fire Detection and Suppression System in Pantry and Power Cars (Nos. of Coaches)	0	2,991	
4.	Provision of Fire Extinguishers in Non -AC coaches (Nos. of Coaches)	0	66,840	

Departmental Inquiry Committees and the statutory body, the Commission of Railway Safety under Ministry of Civil Aviation are the main agencies for investigation of different accidents.

The agencies, after due deliberations, submit their findings and recommendations in various accidents. As per the recommendations suggested by the agencies in their report, appropriate action is taken by the Railway Administration.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

RPF is always ready to prevent crime in Railways and the following steps are taken to prevent crimes like theft, fraud and violence in trains:-

- 1. Surveillance is kept through Close Circuit Television (CCTV) cameras provided in no. of coaches and at railway stations.
- For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].
- 3. Railways are in regular touch with passengers through various social media platforms like twitter & facebook etc. to enhance security of passengers and to address their security concern.
- 4. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.
- 5. Frequent drives are conducted against undesirable elements in trains and railway premises to prevent such crimes.
- 6. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
- 7. Cyber Cells of RPF is constituted at Zonal level and have been instructed for cyber patrolling of the web/social media to assist in prevention of crime.
- 8. Frequent patrolling of identified black spots, vulnerable section is being done by railwaymen, RPF, GRP and Civil Police.

Resolution of technical issues, introduction of new technologies and improvement of maintenance practices are regular on-going exercises over Indian Railways.
